

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1163/(MAH)/2017  
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

NAME OF THE PARTIES: Gawade Constructions Pvt.Ltd.  
V/s.  
Starwing Developers Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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ORDER

CP 1163/ I&BP/NCLT/MB/MAH/2017

On perusal of this application and the statement of accounts filed by the Petitioner, the same not being in accordance with the statutory mandate as mentioned under section 9(3) (c) of the Insolvency and Bankruptcy Code, 2016, the Petitioner is directed to obtain a Certificate from Bank as envisaged under respective Section and file same on next date of hearing.

List this matter on 2.8.2017.

Sd/-  
**V. NALLASENAPATHY**  
Member (Technical)

Sd/-  
**B.S.V. PRAKASH KUMAR**  
Member (Judicial)